

<b>List of Civil Cases transmitted to District Courts of Pecuniary Jurisdiction up to Rs. 25,00,000/-(Twenty Five Lakhs) under the orders of Hon'ble The Chief Justice</b>									
S No	Type of Cases	File No	Year	District	Judgment Passed By	Valuation of Appeal	Petitioner	Respondent	Letter No. & Date
1	CR	338	2011	J.P. Nagar	Addl. Civil Judge	10,00,000.00	Raj Kumar Verma &Ors	K.C. Verma & Ors.	164/12.02.2016
2	CR	112	2014	J.P. Nagar	Addl. Civil Judge	8,75,000.00	Dharampal Singh	Bank of Baroda & Ors.	162/12.02.2016
3	CR	401	2013	J.P. Nagar	Addl. Civil Judge	8,50,000.00	Wave Industries Pvt. Ltd.	Teekam Singh & 8 Ors.	163/12.02.2016
4	CR	409	2013	J.P. Nagar	Addl. Civil Judge	5,74,000.00	Vinay Kumar Gupta & 2 Ors.	Norottam Das and 6 Ors.	161/12.02.2016
5	CR	332	2012	J.P. Nagar	Civil Judge	5,74,000.00	Raj Kumar	Norottam Das & Ors	160/12.02.2016